

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12308 of 2013 - DB

(Arising out of OIO-20-22/MP/VAPI/2013 dated 30/03/2013 passed Commissioner of Central Excise, Customs and Service Tax-VAPI)

**Stonemann Royale Ltd Formerly
Ms Stonemann Marble Industries**

.....Appellant

Plot No 3, Survey No 263/3/2,
Village- Sayali
Silvassa, Ut Of Dadra & Nagar Haveli

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat- 396191

APPEARANCE:

Shri, Anand Nainawati, Advocate for the Appellant
Shri, Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 11.04.2023
DATE OF DECISION: 03.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12268 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**